

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

ITEM No. 104

IA-1168/2023, IA-982/2023, IA-5188/2022, IA-1862/2023, IA-1951/2023, IA-1952/2023, IA-898/2023, IA-259/2023, IA-3540/2023, IA-5913/2022, IA-71/2023

In  
**IB-741(ND)/2021**

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... Respondent

**Order under Section 7 of the IBC, 2016.**

**Order delivered on 02.08.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Pallavi Singh, Adv Sandeep Bajaj, Adv. Vipul Jai  
For the RP : Adv. Adarsh Tripathi, Adv. Ajitesh Garg, Adv. Vasudeo Aggarwal  
For the SRA : Sr. Adv. Gopal Jain, Adv. Vikram S. Baid  
For the Respondent : Sr. Adv. Krishnendu Dutta, Adv. Supratik Sarkar, Adv. Samar Bansal, Adv. Saurav Gupta, Adv. Utsav Mukharjee, Adv. Gaurav Mitra, Adv. Vikalp Sr. Adv. P Nagesh, Adv Akshay Sharma  
For the Yes Bank : Adv. Anand Shankar Jha, Adv. Arpit Gupta

**ORDER**

**IA-3540/2023, IA-898/2023 & IA-71/2023**

On 20.07.2023, this Tribunal directed that IA-3540/2023 and IA-898/2023 shall be heard together.

List these IAs for final arguments **on 18.08.2023**. We make it clear that no further adjournment will be granted on the next date of hearing.

IA-71/2023 also be listed.

Parties are directed to complete the pleadings in all the IAs before the next date of hearing.

Parties are directed to file list of dates, events and issue-based chart with relevant submissions with a copy in advance to the other side.

Matter will be heard in physical mode.

**IA-1862/2023**

This application has been filed seeking to take on record the updated list of Creditors as on 21.03.2023, which is taken on record, subject to all just exceptions.

IA **disposed of.**

**IA-1168/2023**

Ld. Counsel for the RP seeks to withdraw this application.

**IA-1168/2023 is dismissed as withdrawn.**

**IA-5913/2022**

We have seen that the applicant has not been appearing on the last several occasions. List the matter with other pending IAs **on 23.08.2023.**

If, the Applicant does not appear on the next date of hearing then this application will be dismissed as withdrawn.

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**